

By E-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/54481A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Udalguri

Dated Guwahati, the 30th October, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(U) 3687 dated 26.10.2021

Sir,

With reference to the above, I am directed to inform you that Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Udalguri has been allowed to avail LTC for the block period of 2018-2021 w.e.f. the morning of 04.11.2021 till the evening of 07.11.2021 to visit Cherrapunjee, along with his mother Smti Barada Kalita, wife Smti Sima Das and daughter Smti. Adriti Kalita, by the shortest possible route, as per existing Rules.

Shri Kalita may be informed accordingly.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/5449-54521A, dated 30.10.2021
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Udalguri with reference to his letter dated 26.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

30/10/2021
REGISTRAR (VIGILANCE)

So